

under the name 'Sicafek' is being carried out in the Chittaranjan National Cancer Research Centre, Calcutta. The results of therapy is being evaluated and it is too early to claim discovery of a cancer cure.

Affairs of Indian Aluminium Corporation, Asansol

522. SHRI JYOTIRMOY BOSU: Will the Minister of STEEL AND MINES be pleased to refer to his statement made in the House on the 10th May, 1974 in reply to the query regarding the affairs of Indian Aluminium Corporation, Asansol, owned by the J. K. Group and state what steps, if any, have been taken since then to implement the assurances given by him?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDIV PRASAD): In order to make an objective investigation into the affairs of the Aluminium Corporation of India Limited, on 18th May, 1974, Government constituted a Committee under Section 15 of the Industries (Development and Regulation) Act, 1951. The Report of the Committee is under consideration of Government.

Review of Indo-Nepalese Ties

523. SHRI JYOTIRMOY BOSU:
SHRI M. RAM GOPAL
REDDY:
SHRI R. S. PANDEY:
SHRI PRABODH CHANDRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are currently reviewing the Indo-Nepalese ties in the light of latter's resentment over the recent amendment to

the Constitution of India giving associate status to Sikkim; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS).

(a) and (b) The adverse reaction in Nepal over our decision to amend the Constitution to accommodate the wishes of the Sikkimese people to give them representation in Parliament and associate status naturally caused us concern.

It is a normal practice that our relations with foreign countries are periodically reviewed in the light of developments.

Loans and Advances to Shipping Companies

524. SHRI JYOTIRMOY BOSU Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the purpose-wise amount of loans and advances to each Shipping Company, public as well as private, year-wise during the last three years;

(b) the loans and advances outstanding against each company as on the 31st March, 1974; and

(c) the manner in which this financial assistance has been utilised by each Company?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) For acquisition of new and secondhand ships for adding to the National Shipping tonnage, the following amounts of loans have been sanctioned to Indian Shipping Companies in both public and private sectors:—

Name of the Company	Year	Amount of Loan sanctioned
(1)	(2)	(3)
I. Public Sector		
1. The Shipping Corporation of India Ltd., Bombay	1971-72	35,94,00,000.00
	1972-73	113,98,89,191.84
	1973-74	6,00,000.00
		149,98,89,191.84